

Government of India
Ministry of Finance
Department of Financial Services

RAJYA SABHA
UNSTARRED QUESTION NO. 2781

ANSWERED ON TUESDAY, 25 MARCH, 2025/4 CHAITRA, 1947 (SAKA)

Banks liquidated under Multi State Co-operative Societies

2781. Shri Saket Gokhale:

Will the Minister of *Finance* be pleased to state:

- (a) the State, year-wise, details of total number of banks operated under Multi State Cooperative Societies that have been liquidated between 2019 till date, owing to bad loan rations and scams; and
- (b) the total number of banks where depositors have successfully recovered their money deposited in such banks?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (b): As informed by Central Registrar of Cooperative Societies, since 2019, orders have been issued for liquidation of the following banks operated under Multi State Co-operative Societies Act:

1. Mapusa Urban Cooperative Bank of Goa Ltd. - Goa
2. The Kapol Cooperative Bank Ltd., Mumbai – Maharashtra
3. Nagar Urban Cooperative Bank Ltd., Ahmednagar – Maharashtra

As informed by Deposit Insurance and Credit Guarantee Corporation (DICGC), as on 31st March 2024, total claims amounting to ₹ 781.35 crore for 1,06,518 depositors have been settled in respect of the aforementioned banks under liquidation/ All-Inclusive Direction of RBI.
